

Facilities for Travelling to and from Ratnagiri by sea

927. SHRI MOHAN SWARUP :
SHRI LAKHAN LAL KAPOOR :
SHRI NATH PAI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to provide additional facilities to the several lakhs of people travelling to and from Ratnagiri by sea in Maharashtra State ;

(b) whether it is a fact that this traffic has the highest rate of passenger traffic in the world ; and

(c) in view of the development of these facilities whether Government propose to locate a free trade zone area in this part ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) The Maharashtra Government have a project for the development of Ratnagiri port. With the completion of this project, facilities for passenger traffic to and from Ratnagiri are likely to improve.

(b) Ratnagiri port is served by Konkan coastal shipping service and there are three other ports served by that service itself where the passenger traffic during 1968-69 is indicated below :

Name of port	Number of passengers
(1) Panaji	1,27,164
(2) Malvan	51,248
(3) Dabhal and	48,924
(4) Ratnagiri	45,378

(c) No, Sir.

केन्द्रीय सरकार के कर्मचारी

928. श्री मोलहू प्रसाद : क्या गृह-कार्य मंत्री 25 जुलाई, 1969 के अनारगिकित प्रश्न संख्या 887 के उत्तर के सम्बन्ध में यह बनाने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के कर्मचारियों के बारे में संघराज्य क्षेत्रों को सरकारों से जानकारी

मिलनी थी और जिसकी प्रतीक्षा की जा रही थी क्या वह सूचना इस बीच प्राप्त हो गई है ; और

(ख) यदि हां, तो उसका व्यौरा क्या है और यदि नहीं, तो इतनी अधिक देरी के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमान् ।

(ख) 30-6-68 तक कोई ऐसा मामला नहीं है जिसमें संघ राज्य-क्षेत्रों के किसी कर्मचारी को गृह मंत्रालय में कार्यालय जापन सं० 9/45/60-सिब्बदी (घ) दिनांक 20 अप्रैल, 1961 से लाभ हुआ हो ।

Communal Riots

929. SHRI GANESH GHOSH :
SHRI BADRUDDUJA :
SHRI BHAGABAN DAS :
SHRI JYOTIRMOY BASU :
SHRI K. HALDER :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) number of communal riots that took place in each state during the last three years ;

(b) number of lives lost due to communal riots in each state during the last three years ;

(c) value of properties destroyed in each State during the last three years as a result of these riots ;

(d) whether Government consider it desirable to institute a detailed public probe in these riots ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement, based on information received from the state governments/Union territory administrations, is laid on the Table of the House. [Placed in library. See No. LT-2050/69]

(d) and (e). Inquiries are already being held into certain disturbances of 1967, by